

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-51/1997/7961/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the th 25 August, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/4251 dtd. 23.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.08.2023, alongwith station leave permission, from the evening of 23.08.2023 till the morning of 25.08.2023**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/1997/7962/A dated , 25-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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